

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2314
ANSWERED ON 23.03.2022

NATIONAL PANCHAYAT AWARDS

2314. DR. SASMIT PATRA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

the details of the National Panchayat Awards provided over the past five years, State-wise, Panchayat-wise and region-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

The Ministry of Panchayati Raj has been conferring awards and financially incentivizing the best performing Panchayats/States/Union Territories (UTs) in recognition of their good performance in various sectors under National Panchayat Award competition held annually by implementing its Central Sector Scheme-Incentivization of Panchayats (IoP). The awards are conferred under various categories namely, Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar (*to all three tiers of Panchayats for improving delivery of services and public goods*), Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar (*to Gram Panchayats for outstanding performance through effective Gram Sabhas*), Child-friendly Gram Panchayat Award (*to Gram Panchayats for adopting child-friendly practices*), Gram Panchayat Development Plan Award (*to Gram Panchayats for preparation of Gram Panchayat Development Plans*) and e-Panchayat Puraskar (*to States/UTs for promoting e-enablement of Panchayati Raj Institutions*). The details of the National Panchayat Awards conferred on Panchayats under various categories over the past 5 years i.e. 2017 (Appraisal year 2015-16) to 2021 (Appraisal year 2019-20) are at **Annexure**.

Annexure

Statement referred to in reply to Rajya Sabha Unstarred Question No. 2314 Answered on 23.03.2022 regarding National Panchayat Awards

State-wise/Category-wise number of Awards Conferred on Panchayats in 2017 (Appraisal year 2015-16)

Sl. No.	State/UT	DDUPSP	NDRGGSP	GPDPA	CFGPA	e-Puraskar
1.	Andhra Pradesh	11	1	-	-	-
2.	Arunachal Pradesh	1	-	-	-	-
3.	Assam	5	1	-	-	-
4.	Bihar	4	-	-	-	-
5.	Chhattisgarh	7	1	-	-	-
6.	Gujarat	8	-	-	-	-
7.	Haryana	5	1	-	-	-
8.	Himachal Pradesh	4	1	-	-	-
9.	Jammu & Kashmir	1	-	-	-	-
10.	Jharkhand	6	1	-	-	-
11.	Karnataka	7	1	-	-	1
12.	Kerala	6	1	-	-	1
13.	Madhya Pradesh	12	1	-	-	-
14.	Maharashtra	17	1	-	-	-
15.	Manipur	3	1	-	-	-
16.	Odisha	7	-	-	-	-
17.	Punjab	9	1	-	-	-
18.	Rajasthan	7	1	-	-	-
19.	Sikkim	3	1	-	-	1
20.	Tamil Nadu	9	1	-	-	-
21.	Telangana	7	1	-	-	-
22.	Tripura	4	1	-	-	-
23.	Uttarakhand	7	1	-	-	-
24.	Uttar Pradesh	30	1	-	-	-
25.	West Bengal	9	1	-	-	1

State-wise/Category-wise number of Awards Conferred on Panchayats in 2018 (Appraisal year 2016-17)

Sl. No.	State/UT	DDUPSP	NDRGGSP	GPDPA	CFGPA	e-Puraskar
1.	Andhra Pradesh	11	1	-	-	-
2.	Arunachal Pradesh	1	-	-	-	-
3.	Assam	5	1	-	-	-
4.	Bihar	-	1	-	-	-
5.	Chandigarh	1	1	-	-	-
6.	Chhattisgarh	7	1	-	-	-
7.	Gujarat	9	1	-	-	-
8.	Haryana	6	1	-	-	-
9.	Himachal Pradesh	6	1	-	-	-
10.	Jammu & Kashmir	2	-	-	-	-
11.	Jharkhand	3	1	-	-	-
12.	Karnataka	6	1	1	-	1
13.	Kerala	6	1	-	-	-
14.	Madhya Pradesh	15	-	-	-	-
15.	Maharashtra	17	1	-	-	1
16.	Manipur	3	-	-	-	-
17.	Odisha	6	-	-	-	1
18.	Punjab	10	1	-	-	-
19.	Rajasthan	7	1	-	-	-
20.	Sikkim	3	1	1	-	1
21.	Tamil Nadu	9	1	-	-	-
22.	Telangana	7	1	-	-	1
23.	Tripura	3	1	-	-	1
24.	Uttarakhand	7	1	-	-	-
25.	Uttar Pradesh	35	1	-	-	-
26.	West Bengal	6	1	1	-	-

State-wise/Category-wise number of Awards Conferred on Panchayats in 2019 (Appraisal year 2017-18)

Sl. No	State/UT	DDUPSP	NDRGGSP	GPDP	CFGPA	e-Puraskar
1.	Andaman & Nicobar Islands	-	-	-	1	-
2.	Andhra Pradesh	11	1	1	1	-
3.	Arunachal Pradesh	1	-	-	-	-
4.	Assam	4	-	-	1	1
5.	Bihar	3	1	-	1	-
6.	Chhattisgarh	8	1	-	1	1
7.	Gujarat	10	1	-	1	-
8.	Haryana	6	1	-	1	-
9.	Himachal Pradesh	6	1	-	1	-
10.	Jammu & Kashmir	-	-	-	1	-
11.	Jharkhand	6	-	-	-	1
12.	Karnataka	6	1	1	1	1
13.	Kerala	6	1	1	1	-
14.	Madhya Pradesh	13	-	-	1	-
15.	Maharashtra	17	1	-	-	1
16.	Manipur	3	1	-	1	-
17.	Meghalaya	-	-	-	1	-
18.	Odisha	6	1	-	-	-
19.	Punjab	10	1	-	1	-
20.	Rajasthan	7	1	-	1	-
21.	Sikkim	3	1	-	1	-
22.	Tamil Nadu	9	1	-	1	1
23.	Telangana	7	1	-	1	-
24.	Tripura	4	1	-	1	-
25.	Uttarakhand	7	1	-	1	-
26.	Uttar Pradesh	36	1	-	-	-
27.	West Bengal	6	1	-	1	-

State-wise/Category-wise number of Awards conferred on Panchayats in 2020 (Appraisal year 2018-19)

Sl. No.	State/UT	DDUPSP	NDRGGSP	GPDPA	CFGPA	e-Puraskar
1.	Andaman and Nicobar Islands	1	-	1	1	-
2.	Andhra Pradesh	11	1	1	1	1
3.	Arunachal Pradesh	-	1	-	1	-
4.	Assam	6	1	1	1	-
5.	Bihar	9	1	1	1	-
6.	Chhattisgarh	8	1	1	1	1
7.	Dadra & Nagar Haveli	1	1	1	1	-
8.	Daman & Diu	1	1	1	1	-
9.	Gujarat	10	1	1	1	-
10.	Haryana	6	1	1	1	-
11.	Himachal Pradesh	6	1	1	1	1
12.	Jammu & Kashmir	3	1	1	1	-
13.	Jharkhand	6	1	1	1	-
14.	Karnataka	6	1	1	1	1
15.	Kerala	6	1	1	1	-
16.	Lakshadweep	-	-	-	1	-
17.	Madhya Pradesh	15	1	1	1	1
18.	Maharashtra	17	1	1	1	1
19.	Manipur	3	1	1	1	-
20.	Nagaland	2	-	1	1	-
21.	Odisha	6	1	1	1	-
22.	Punjab	10	1	1	1	-
23.	Rajasthan	8	1	1	1	-
24.	Sikkim	3	1	1	1	-
25.	Tamil Nadu	9	1	1	1	1
26.	Telangana	7	1	1	1	-
27.	Tripura	5	1	1	1	-
28.	Uttarakhand	7	1	1	1	-
29.	Uttar Pradesh	35	1	1	1	1
30.	West Bengal	6	1	1	1	-

State-wise/Category-wise number of Awards conferred on Panchayats in 2021 (Appraisal year 2019-20)

Sl. No.	State/UT	DDUPSP	NDRGGSP	GPDP	CFGPA	e-Puraskar
1.	Andhra Pradesh	13	1	1	1	1
2.	Arunachal Pradesh	4	1	1	1	-
3.	Assam	6	1	1	1	1
4.	Bihar	9	1	1	1	-
5.	Chhattisgarh	8	1	1	1	1
6.	Dadra & Nagar Haveli	1	1	1	1	-
7.	Daman & Diu	1	1	1	1	-
8.	Gujarat	10	1	1	1	-
9.	Haryana	6	1	1	1	-
10.	Himachal Pradesh	6	1	1	1	1
11.	Jammu & Kashmir	2	1	1	1	-
12.	Jharkhand	6	1	1	1	-
13.	Karnataka	6	1	1	1	1
14.	Kerala	6	1	1	1	-
15.	Lakshadweep	1	1	-	1	-
16.	Madhya Pradesh	15	1	1	1	1
17.	Maharashtra	17	1	1	1	-
18.	Manipur	3	1	1	1	-
19.	Meghalaya	-	-	1	-	-
20.	Mizoram	1	1	1	1	-
21.	Nagaland	2	1	1	1	-
22.	Odisha	7	1	1	1	1
23.	Punjab	10	1	1	1	-
24.	Rajasthan	8	1	1	1	1
25.	Sikkim	3	1	1	1	-
26.	Tamil Nadu	9	1	1	1	1
27.	Telangana	9	1	1	1	1
28.	Tripura	5	1	1	1	-
29.	Uttarakhand	7	1	1	1	-
30.	Uttar Pradesh	35	1	1	1	1
31.	West Bengal	8	1	1	1	1

1) Abbreviations:

- DDUPSP – Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar
- NDRGGSP – Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar
- GPDP – Gram Panchayat Development Plan Award
- CFGPA – Child Friendly Gram Panchayat Award

2) Note:

- *GPDP Award was instituted in the year 2018.*
- *CFGPA was instituted in the year 2019.*
- *e-Panchayat Puraskar is conferred on the States/UTs and not on the Panchayats*
